

ITEM NO.806
(MM)

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 3347/2025

VIJAY PRAKASH SHARMA

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

WITH

IA No. 308300/2025 in SLP(Crl) No. 18253/2024 (II)

Date : 03-12-2025 This matter was mentioned today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Mr. MT Radeesh Kumar, Adv.
Mr. Anand Kumar Rai, Adv.
Mr. Amulya Dev Mishra, Adv.

For Respondent(s) Mr. Shaurya Sahay , AOR

UPON being mentioned, the Court made the following
O R D E R

IA No. 308300/2025 in SLP(Crl) No. 18253/2024

Let the matter be listed on the tentative date
shown i.e. 12.12.2025.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)